

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 194 OF 2016 &  
IA NO. 415 OF 2016**

**Dated 12<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of :**

**Punjab State Power Corporation Ltd.**

**...Appellant(s)**

**Vs.**

**M/s Everest Power Pvt. Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Ms. Raveena Dhamija for R-2

Mr. Tarun Johri  
Mr. Ankit Saini  
Mr. Sakesh Kumar for R-3

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **12.09.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*ts/js*

**(I. J. Kapoor)  
Technical Member**